NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/233/ (IB)/2017

NAME OF THE PETITIONER(S)

: L&T FINANCE LTD

NAME OF THE RESPONDENT(S)

: CT RAMANATHAN INFRASTRUCTURE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O R. Vorashando

ORDER

Counsel for the Petitioner present and prayed for time for making submission of final arguments. However, there is no representation on behalf of the Respondent. Counsel for the Petitioner undertakes to inform the next date of hearing to the Respondent. Put up on 24.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)